

the people who matter. But they want to consume power and then want to have a rule for another five years. Under these circumstances, I am compelled by custom to thank the President. Otherwise, the situation has been brought to such an extent that it is really unfortunate that even after forty years we are standing at the same place where we started from. With these words, I thank you.

MR. DEPUTY-SPEAKER: Now we take up Private Members' Legislative Business.

15.31 hrs

FAIR PRICE SHOPS (REGULATION)
BILL*

[English]

SHRI G.S. BASAVARAJU (Tumkur): I beg to move for leave to introduce a Bill to regulate the functioning of fair price shops and for matters connected therewith.

MR. DEPUTY -SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the functioning of fair price shops and for matters connected therewith."

The motion was adopted

SHRI G.S. BASAVARAJU: I introduce the Bill.

15.31/1/2 hrs.

AGRICULTURAL PRODUCE PRICES
FIXATION BILL

[English]

SHRI UTTAM RATHOD (Hingoli): I beg to move for leave to introduce a Bill to estab-

lish a Commission to fix reasonable remunerative prices of the agricultural produce and for matters connected therewith.

DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish a Commission to fix reasonable remunerative prices of the agricultural produce and for matters connected therewith."

The motion was adopted

SHRI UTTAM RATHOD: I introduce the Bill.

15.32 hrs.

UNORGANISED LABOUR WELFARE
FUND BILL —CONTD.

[English]

MR. DEPUTY SPEAKER: Now we take up further consideration of the Bill moved by Shri Balasaheb Vikhe Patil on the 25th November, 1988. Shri Ram Pyare Panika to continue his speech.

[Translation]

SHRI RAM PYARE PANIKA (Robertsganj): Mr. Deputy Speaker, Sir, my hon. friend deserves to be congratulated for moving the Unorganised Labour Welfare Bill, 1985. Sir, you might be remembering that during the last financial year, with the permission of the Hon. Prime Minister, the then Finance Minister stated that a commission would be set up for the unorganised labour in the country. In pursuance of that assurance, a National Commission of Rural Labour was set up last year and to my good luck, I was also made one of its members by the Hon. Prime Minister. The commission will go into the details of the problems concerning unorganised labourer. But the need of the hour is to affect radical reforms in the